

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 500/252/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.07.2018**

**NAME OF THE COMPANY: M/s. Unnati Construction Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner:	None		
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	For the Respondent:	None		
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**ORDER**

Reply of the ROC is stated to have been filed. As none is present on behalf of the Appellant Company, adjourned to 29<sup>th</sup> August, 2018.

*Sd/-*

**(Deepa Krishan)  
Member (T)**

*-Sd/-*

**(Ina Malhotra)  
Member (J)**